

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Item No. 119  
IB-307/ND/2019**

**Under Section: 9 of IBC.**

**In the matter of:**

Merckens Karton-UND Pappen Fabric ... GMBH	<b>Applicant</b>
Vs	
Franco Leone Limited ...	<b>Respondent</b>

**Order delivered on 26.02.2020**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,  
HON'BLE MEMBER (T)**

For the Applicant	: Mr. Dushyant Tiwari, Adv.
For the Respondent	: Mr. G. P. Singh, Adv.

**ORDER**

Learned counsel for the applicant states that the files are arranged and seeks short time to prepare the chronology as directed on 12.02.2020.

List on 01.04.2020.

**Sd/-  
(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)**

**Sd/-  
(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

MUKESH